

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-7050-JK (LD) of 2024
DATED:- 15 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 15.05.2024

No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
15-05-24

Annexure to the Government Order No:- 7050-JK(LD) of 2024 dated 15.05.2024

Er. Rakesh kumar Gupta Executive Engineer Jal Shakti (PHE) Reasi Division Kathua		
1	CCP(S) No. 79/2024 in WP(C) No. 2858/2023	Soma Devi and others V/s Deepika Kumari Sharma Commissioner Secretary Jal Shakti Dept. and others
Er. Anil Gupta, Executive Engineer Jal Shakti (PHE) DIVISION CITY IIND JAMMU		
1	OA NO. 264/2024	Madan Singh V/S U.T & Ors
Er. Harsharan Singh, Executive Engineer PHE MECH. DIVISION NORTH JAMMU		
1	CCP(S) No. 240/2020 in swp No 3062/2019	Joginder Lal V/s UT of J&K & Ors
Er. Rash Pal Singh, Executive Engineer Jal Shakti (PHE) Division Poonch		
1	WP© No. 1844/2023	M/s Magray Construction V/s UT & Ors
Er. Rajeev Ghai, Executive Engineer Jal Shakti HYDRAULIC DIVISION RAMBAN		
1	WP© No. 888/2023	Kikar Singh V/s UT & Ors
Er. Ashwani Khajuria, Executive Engineer PHE DIVISION RAJOURI		
1	OA No. 490/2024	Abdul Rashid & Ors V/s UT & Ors.
Er. Manoj Gupta, Executive Engineer, PHE Mech. DIVISION RAJOURI		
1	OA No. 490/2024	Abdul Rashid & Ors V/s UT & Ors.
Er. Rakesh Bhatti, Executive Engineer PHE MECH GWDD Jammu		
1	WP(c) No 3954/2019	M/S Shri Maha Lakshmi Rigs V/S State & Ors
2	WP© No.1707/2021	M/s R D Singh V/s UT & Ors.
3	WP© No.2514/2022	Isher Dass V/s UT & Ors.
4	WP(C) No. 2196/2023	M/s Expert Drillers V/s UT of J&K & Ors
5	WP (C) 2166/2023	M/s Expert Drillers V/s UT of J&K & Ors
Er. Rakesh Bhatti, Executive Engineer PHE MECH GWDD Jammu		
1	WP(C)-1653/2023	Rajesh Kumar V/s UT of J&K and Ors.
2	T.A. No.7999/2020	Chaman Lal V/s D/O Jal Shakti UT & Ors.
3	T.A. No.8944/2020	Rashid Ahmed V/s D/O Jal Shakti UT & Ors.
Er. Sudesh kumar Bhagat Executive Engineer Jal Shakti PHE Division Doda		
1.	Ajaz Ahmed and Ors V/S UT of J&K and Ors WPC No.1294/2022	
2.	Pervaiz Ahmed & Ors V/s UT of J&K & Ors WPC No.2470/2023	
3.	Mohd Khatieb V/s UT of J&K and Others	
4.	Pervaiz Iqbal Rishu V/S UT and Ors WPC No. 2208/2023	

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5.	Khurshid Ahmed Zargar V/S UT and Ors. WPC No.2420/2022
6.	M/S JK group of Construction through Toheed Alam V/S UT and Ors WPC No.444/2023
7.	Lehar Singh V/s UT of J&K and Others OA No. 534/2021
8.	Inhabitants of Village Salhota, Marmat V/s UT of J&K and Ors
9.	Reeta Devi V/s UT of J&K & Ors WPC No.2231/2023
10.	Rajesh Kumar Contractor Pvt. Ltd V/s UT of J&K
11.	Ajaz Ahmed and Ors V/S UT of J&K and Ors WPC No.1294/2022

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